

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA no. 35 of 2014 in
Appeal No. 25 of 2014

Dated : 25th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s SESA Sterlite Ltd. ...Appellant (s)
Versus.
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Akshet Jain

Counsel for the Respondent(s) : Mr. G. Umapathi
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishita C. Das Gupta for R.2

ORDER

The particulars we have sought for from the Appellant have now been given in the Rejoinder.

Mr. R.K. Mehta, the learned counsel for the Respondent No.2 seeks some time to get the particulars verified and to file the reply. Accordingly, he is directed to file the same on or before 05.03.2014 after serving copy on the other side.

Post the I.A. for further hearing on 10.03.2014.

(Rakesh Nath)
Technical Membe

(Justice M. Karpaga Vinayagam)
Chairperson

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